

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 19(ND)14
C. A. NO.

CORAM:

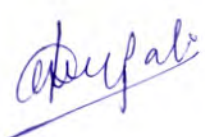

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

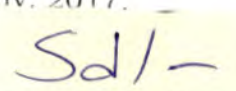
**NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt.
Ltd. & Ors.**

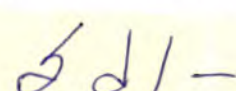
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Gaurav Mittar	Advocate	R	
2.	Saurabh Seth			
3.	Deepali Dwivedi			
4.	Sunseera Sen			
5.	Dr. UK. CHAUDHARY	Sr. Adv	Petitioner	
6.	Mr. KARAN MALHOTRA	Adv.		
7.	Mr. HEMANSHU VIT	Adv.		

ORDERS

Ld. Sr. Counsel for the Petitioner has concluded his arguments. To come up on
10th, July, 2017.


(S. K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial